

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3374  
ANSWERED ON:21.12.2004  
ALLOTMENT OF MIG FLATS BY DDA  
Ahir Shri Hansraj Gangaram

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether Delhi Development Authority had invited applications for the allotment of 1500 MIG flats in June, 2004;
- (b) if so, whether the draw of this scheme was by the authority on 12 August, 2004; conducted
- (c) if so, the details of the officers designation who were participated in the draw;
- (d) whether the applications were invited for 1600 but draw was conducted for 2300 flats;alongwith their flats
- (e) if so, the reasons therefor and the reaction of Government thereto;
- (f) whether the Government proposes to conduct an enquiry in this regard; and the
- (g) if so, the details thereof?

**Answer**

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT( SHRI GHULAM NABI AZAD )

(a)&(b): Yes, Sir.

(c): The draw was independent persons held in the presence of the fo11owing

(i) Shri A.K. Singhal, Director (Finance),Ministry of Finance

(ii) Shri Sudipto Roy, Resident Commissioner, Himachal Bhawan, New Delhi

(iii) Prof.A.K.Arora (Retd.), EMRITUS, IIT, Delhi

(iv) Mrs. Priya Ajeet Singh, Deputy Secretary, Ministry of Consumer Affairs & Public Distribution, New Delhi.

(d)to(g): The Delhi Development Authority (DDA) has reported that applications were invited for 1500 flats in response to which 93,775 applications were received. However, as per Clause 23 (B) of the Brochure, DDA-reserved the right to increase or decrease the number of flats on offer in the scheme. Since more flats of the same price range and same location became available before the draw, they were also included in the general draw. As such, there is no`need to conduct an enquiry in this regard.